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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 89/7/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017**

Name of the Company: Punjab National Bank.
V/s.
Siddhi Vinayak Logistics Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A. GANDHI	ADVOCATE	<u>PETITIONER</u>	A. Gandhi
2.	Sr. Adv. Mr. Rashesh Sanjanwala Dignat B. Kakkad	ADVOCATE	<u>PNB</u> <u>RESPONDENT</u> SVLL	B. Kakkad

ORDER

Learned Advocate Mr. Anip Gandhi present for Applicant/ Financial Creditor.
Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr.
Dignat Kakkad i/b Yug Law Chambers present for Respondent.

Applicant filed certificates issued by the Bankers.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for
Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of September, 2017.